

श्री रवि राय (पुरी): माननीय सदस्य ने अचूकता किया कि इसको लाकर सदस्यों को दिखला दिया।

(II) GRIEVANCES OF RELEASED E.C.Os.

SHRI S. M. BANERJEE (Kanpur): I beg to present a petition signed by Ex-Capt. Bachittar Singh and others regarding grievances of released Emergency Commissioned Officers. I may add here that 50 per cent of these officers have not been provided with alternative jobs. They are just rotting on the streets. They were the officers who were responsible for our victory against Pakistan. . .

MR. SPEAKER: The hon. Member can only present the petition now. He cannot make a speech.

13.08 hrs.

PERSONAL EXPLANATION BY MEMBER

SHRI D. N. PATODIA (Jalore): From the proceedings of the Rajya Sabha of March 30, 1970, I find that Shri Niren Ghosh, an hon. Member of the Rajya Sabha belonging to CPI(M), made allegations against me by stating that Shri B. M. Birla and myself are making a list of MPs and are trying to purchase them. Shri Ghosh further wanted the Vigilance Department of the Home Ministry to enquire into it.

I emphatically repudiate these allegations which are false, derogatory and irresponsible. I now leave it to Shri Ghosh that if he is honourable enough, he would correct himself and apologise for the wrong done to me.

श्री आर्ज फरनेन्डीज (बम्बई दक्षिण): अध्यक्ष महोदय, मैंने एक प्रिविलेज मोशन श्री एस० के० पाटिल के खिलाफ दिया था, आप ने उस पर अभी तक कोई विचार नहीं किया है।

अध्यक्ष महोदय: अभी चल रहा है।
. . . (अध्यक्षान). . .

I do not think that any MP is purchasable.

I really wonder if this position. . .

SHRI S. M. BANERJEE (Kanpur): An MP is not a commodity. .

MR. SPEAKER: They are not commodities. They are not purchaseable. I do not think they can be purchased.

श्री आर्ज फरनेन्डीज: मैंने भी कहा है कि कई एम पीज बिड़ला की जेब में हैं।

MR. SPEAKER: I can say this on behalf of this House.

श्री मधु लिमये (मुंजर): अभी जो आपने इजाजत दी वह ठीक किया है। आप राज्य सभा के चेयरमैन को लिखियेगा। इनके बयान के बाद इसको चेयरमैन के पास जाना चाहिए। आप उनको लिखिये। चेयरमैन को लिखने का आपको अधिकार है।

MR. SPEAKER: I am going to write. These are remarks made against a Member of this House by a Member of the other House. So, I have got to write. Shri Madhu Limaye is quite right.

We shall now adjourn for lunch and meet again at 14.10 hours and take up the Home Ministry's Demands. The Congress (0) will speak first.

13.09 hrs.

The Lok Sabha adjourned for Lunch till ten minutes past Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at twelve minutes past Fourteen of the Clock.

[SHRI SHRI CHAND GOYAL in the Chair]

DEMANDS FOR GRANTS 1970-71—contd.

MINISTRY OF HOME AFFAIRS—contd.

SHRI S. K. PATIL (Banaskantha): Mr. Chairman, I am speaking on the Demands for Grants of the Ministry of Home Affairs and want to concentrate on only two points